MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 145 Imphal, Monday, October 13, 2025 (Asvina 21, 1947)

GOVERNMENT OF MANIPUR
SECRETARIAT: FINANCE DEPARTMENT
(EXPENDITURE SECTION)

NOTIFICATION NO. 04/2025 - STATE TAX
Imphal, the 10th October, 2025

No. TAX/4(53)/GST-NOTN/2016:— In exercise of the powers conferred by sub-section (2) of section 1 of the Manipur Goods and Services Tax (Second Amendment) Ordinance, 2025 (No. 2 of 2025), the State Government hereby appoints the 1st day of October, 2025 as the date on which the provisions of clauses (b) and (c) of section 2, sections 3 to 5 and sections 7 to 15 of the said Ordinance shall have to be deemed to come into force.

N. ASHOK KUMAR,
Commissioner (Finance),
Government of Manipur.

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Digitally signed by
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